MR. CHAIRMAN: Q.No. 136. The questioner is not present. Are there any supplementaries?

SHRI V. VIJAYASAI REDDY: Sir, there are reports which suggest that the proposed dedicated rail corridor could impact the tax collections and, therefore, affect the infrastructure companies which construct, maintain and run the national highways. How is the Government planning to successfully achieve the target of one lakh crore rupees in toll revenues?

MR. CHAIRMAN: Vijayasai Reddy*ji*, the question is: 'Whether it is a fact that the Government has given acceptance for construction of national highways in the State of Telangana. If so, the details.'

SHRI V. VIJAYASAI REDDY: Though it belongs to Telangana, it pertains to the entire country.

MR. CHAIRMAN: First, you need to address the question.

SHRI V. VIJAYASAI REDDY: Sir, national highways are there in every State, not only in Telangana.

MR. CHAIRMAN: That is not the issue. Now, Q.No. 137. The questioner is not present. Are there any supplementaries?

*137. [*The questioner was absent.*]

Construction of highways by NHAI

*137. SHRI RAVI PRAKASH VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of funds allocated, released and utilised by NHAI for construction of new highways during 2017-18, 2018-19 and 2019-20, so far, year-wise;

(b) the details of new highways constructed during 2017-18 and 2018-19, year-wise and State-wise;

(c) the details of new highways constructed during 2019-20, till 30th November, 2019, State-wise; and

(d) the details of cost of construction of new double lane highways, per kilometre, at present?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The details of funds allocated, released and utilized by National Highways Authority of India (NHAI) during 2017-18, 2018-19 and 2019-20 (upto October 2019) is given in Annexure-I (*See* below).

(b) and (c) The State-wise details of Highways constructed during 2017-18, 2018-19 and 2019-20 (upto October 2019) is given in Annexure-II (*See* below).

(d) The revised normative costs for different categories of NHs were issued by MoRTH in 2018-19 according to which the cost of construction of 2-lane highways is 3.71 crores/ Km for plain terrain and 10.11 crores/Km for hilly terrain. However, the actual cost would depend on site-specific requirements, number of bridges/culverts, soil conditions, etc.

Annexure-I

Funds allocated and released to NHAI during 2017-18, 2018-19 and 2019-20

(₹ in crore)

Sl. No	Financial Year	Fund from cess	EI& ISC	M& R	Swachata activities	EAP	Fund from NH(o)	TOT	Toll remittances	Total
1.	2017-2018 RE (Allocation and release)	12429.45	120.00	575.00	72.60	341.70	3900.00		8462.14	28900.89
	NHDP-IV* (Exp)	3000.00								
2.	2018-19 (Allocation and release)	11569.00	0.00	272.19	100.00	29.00	0.00	9681.50	9570.13	36221.82
	NHDP-IV*	4998								
3.	2019-20 (Allocation)	11091.00						10000.00	10600.00	36791.00
	NHDP-IV (Allocation)*	5000.00								
4.	Released to NHAI 31.10.19	8318.00		100.00		128	1000		7950.00	20101
	NHDP IV*(Exp)	2605								

* For State PWD

In addition to the amounts released as per details in the table above, utilization of funds by NHAI includes amounts raised through market borrowings. Details of IEBR raised by NHAI during the said period are as below:

2017-18	₹ 50, 533 crores
2018-19	₹ 61, 217 crores
2019-20 (up to 31.10.2019)	₹ 36, 526 crores

Annexure-II

State-wise details of National Highways constructed across the country

Sl. No.	State / UT	Length Constructed (in km)		
		2017-18	2018-19	2019-20 (upto Oct. 19)
1	2	3	4	5
1.	Andhra Pradesh	459	438	336
2.	Arunachal Pradesh	188	157	22
3.	Assam	302	323	38
4.	Bihar	370	333	102
5.	Chandigarh	0	0	0
6.	Chhattisgarh	522	397	124
7.	Delhi	139	42	18
8.	Goa	20	11	17
9.	Gujarat	189	303	65
10.	Haryana	290	226	123
11.	Himachal Pradesh	134	157	42
12.	Jammu and Kashmir	162	95	29
13.	Jharkhand	236	287	107
14.	Karnataka	768	779	263
15.	Kerala	17	121	75
16.	Madhya Pradesh	594	829	404

1	2	3	4	5
17.	Maharashtra	1, 345	2, 293	1399
18.	Manipur	231	318	65
19.	Meghalaya	48	13	0
20.	Mizoram	43	59	7
21.	Nagaland	0	34	14
22.	Odisha	535	534	156
23.	Puducherry	17	12	0
24.	Punjab	357	209	189
25.	Rajasthan	1, 075	728	516
26.	Sikkim	45	83	4
27.	Tamil Nadu	307	356	134
28.	Telangana	161	370	244
29.	Tripura	82	41	0
30.	Uttar Pradesh	694	882	415
31.	Uttarakhand	256	237	140
32.	West Bengal	222	127	72
33.	Andaman and Nicobar Islands	21	61	6
	TOTAL	9829	10855	5126

SHRI PRASANNA ACHARYA: Sir, NHAI has been taking up projects all over the country. I would like to know from the hon. Minister, through you, Sir, the number of projects where the work is not complete within the time stipulated. Due to overrun of time, what is the extra expenditure that is incurred? What is the extra load on the country's exchequer? What are the major reasons for the delay in projects? Those who are responsible for delaying the projects, what actions has the Government taken against them?

SHRI NITIN JAIRAM GADKARI: Sir, Totally, on the projects delayed, already in the Ministry, we have found solutions considering all aspects of the projects, namely, relating to banks, land acquisition, safety, forest and environment, etc. Sir, now the speed is increased. Once upon a time, it was at two kilometres per day. Now it is thirty kilometres per

day, fifteen times more! Still, there are problems. I am giving an example relating only to the State Bank of India. The Chairman submitted to me the Total picture of the problems they are facing in 26 projects. On the 5th, there is going to be a meeting with the Bank and we are resolving the issue. But, basically, in a majority of cases, it is really a fact that many times, the Government has to pay too much cost on a project. That is because of the delay in land acquisition, delay in clearances. And after we get the clearances, the banks also create problems. They say that after the delay, it is an NPA account and that they are not able to finance it. Again, the vicious cycle starts. Now, the position is good. We don't have any financial problem. We have BOT, PPP and Hybrid Annuity. Now, we have selected a new innovative project module—that is, we monetise the project on TOT. So, everywhere, we are getting funds and we are in a position to implement projects.

श्री हुसैन दलवई: सर, यह जो हाईवे बनाने का agreement होता है, उस agreement में जो पुरानी रोड है, उसकी मरम्मत करने का काम contractor को दिया जाता है, लेकिन मैं मुम्बई-गोवा रोड की बात करता हूँ, उस रोड का काम 5 साल में भी पूरा नही हुआ है। उसमें जहाँ काम बाकी है, वहाँ रोड इतनी खराब है कि उसे बिल्कुल maintain नही किया जाता। पहले मुम्बई से चिपलून तक जाने के लिए 5 घंटे लगते थे, आज उसमें 9 घंटे लगते हैं। आप उसके बारे में क्या कर रहे हैं और उसको maintain करने के लिए उनको suggestion दे रहे हैं या नही?

श्री नितिन जयराम गडकरी: सर, मैं सम्माननीय सदस्य से निवेदन करूंगा, चूंकि वे कोंकण के रहने वाले हैं, इसलिए उनको पता है कि कोंकण में मुम्बई-गोवा हाईवे पर बहुत सारी जगह पर काम चल रहा है। उनको यह भी पता है कि पहले ये प्रोजेक्ट्स स्टेट गवर्नमेंट को दिए हुए थे और पनवेल से लेकर आगे तक, पिछले कितने सालों से ये प्रोजेक्ट्स अटके हुए थे। मैं माननीय सदस्य को यह बताना चाहता हूं कि मुम्बई-गोवा कॉरिडोर, देश का business corridor है। वहां एक्सिडेंट्स भी बहुत हो रहे हैं। हमारी सरकार के आने के बाद, हमने पूरी रोड को cement concrete से four-lane बनाने का निर्णय लिया था। पुरानी स्टेट गवर्नमेंट के समय में, उस समय की कांग्रेस-एनसीपी की सरकार के समय में जो प्रोजेक्ट्स दिए गए थे, उनमें कॉन्ट्रेक्टर के थ्रू काम चल रहा था। उस मामले को सैटल करने के लिए हमने कम से कम तीस -तीस, चालीस-चालीस मीटिंग्स बुलाईं। इनमें से तीन-चार मीटिंग्स में तो स्वयं माननीय सदस्य भी उपस्थित रहे हैं, लेकिन वह इश्यू अब रिज़ॉल्व हो गया है। मुझे लगता है कि अब एक साल के अंदर ही मुम्बई-गोवा का प्रोजेक्ट पूरा हो जाएगा। इनमें गोवा की तरफ से जो दो प्रोजेक्ट्स हैं, वे लगभग पूरे होने वाले हैं और बाकी के प्रोजेक्ट्स भी जल्दी ही पूरे हो जाएंगे।

श्री सभापति: आप इनके इनॉगरेशन में माननीय सदस्य को भी जरूर लेकर जाइएगा।

श्री विजय गोयल: सभापति जी, आज National Pollution Control Day है। मैं माननीय मंत्री जी को बधाई देना चाहता हूं कि उन्होंने जो Eastern-Western Peripheral Expressway बनाया, उसके कारण दिल्ली का पर्यावरण काफी सुधर गया है, नही तो सुप्रीम कोर्ट स्वयं कह रहा है कि दिल्ली नरक हो गई है। अगर यह Expressway नही बनता, तब तो यह नरक से भी नरक हो जाती।

[श्री विजय गोयल]

माननीय मंत्री जी से मेरा प्रश्न यह है कि आने वाले समय में दिल्ली के लिए ऐसी कौन सी योजनाएं आ रही हैं, जिनसे प्रदूषण और कम हो सकता है? इनमें दिल्ली सरकार की क्या भूमिका है और उनकी कितनी फंडिंग है?

श्री नितिन जयराम गडकरी: माननीय सभापति महोदय, दिल्ली के लिए हम करीब 50,000 करोड़ रुपये के रोड-प्रोजेक्ट्स पर काम कर रहे हैं। पहले जो Easterly and Westerly Bypass था, उनसे पंजाब, हरियाणा, जम्मू-कश्मीर, उत्तराखंड और हिमाचल प्रदेश की तरफ से जो ट्रैफिक मुम्बई और गुजरात जाता था, वह दिल्ली के बीच से होकर जाता था। अभी हमने जो पूरी रिंग रोड बनाई है, उसके कारण सब प्रॉब्लम्स रिज़ॉल्व हो गई हैं। यह प्रोजेक्ट पहले सुप्रीम कोर्ट में फंसा हुआ था, जिसके लिए भूरे लाल कमेटी बनी थी, इसका एक बहुत लम्बा इतिहास है। अभी हम लोग 10,000 करोड़ रुपये की लागत से द्वारका एक्सप्रेस हाईवे बना रहे हैं। मैं आपको एक सिम्पल उदाहरण देना चाहता हूं, आप सब लोग एयरपोर्ट से आते-जाते हुए धौला कुआं से हो कर गुज़रते हैं। पहले धौला कुआं पर सब लोग अटक जाते थे, क्योंकि वहां ट्रैफिक जाम बहुत रहता था। हालांकि वह एनएच भी नही था, क्योंकि एनएच तो ब्रिज पर ही खत्म हो जाता था, लेकिन उसको ताज मानसिंह के ब्रिज तक एक्सटेंड करके हमने उसको भी सुधार दिया है। इसी तरह हमने दिल्ली के ऐसे बहुत से स्पॉट्स आइडेंटिफाई किए हैं, जिनमें बहुत सारी रोड्स पर काम चल भी रहा है। आने वाले समय में दिल्ली में प्रदूषण कम होगा।

इस काम में दिल्ली सरकार से कोई सहयोग नही लिया गया है। जो Easterly and Westerly bypass हैं, इनकी लैंड एक्विज़िशन के लिए यूपी, हरियाणा और दिल्ली की सरकारें 50 प्रतिशत कॉस्ट देने वाली थी, लेकिन वह कॉस्ट उन्होंने नही दी, इसलिए अब यह मामला सुप्रीम कोर्ट में चल रहा है।

Revised cost estimates for Polavaram project

*138. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that Polavaram Revised Cost Estimates (RCE) are pending for approval with Government even after approval from Central Water Commission (CWC), Technical Advisory Committee of the Ministry in February, 2019;

(b) if so, the details thereof; and

(c) whether it is also a fact that the RCEs are pending and awaiting some clarification from State, if so, the details thereof?

THE MINISTER OF JAL SHAKTI (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (c) A Statement is laid on the Table of the House.